

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES

**RAJYA SABHA**  
**UNSTARRED QUESTION NO: 1687**

ANSWERED ON THE TUESDAY, 10 DECEMBER, 2024/19 AGRAHAYANA, 1946 (SAKA)

**FRAUDULENT FUND TRANSFERS**

**1687 # SHRI IMRAN PRATAPGARHI:**

Will the Minister of Finance be pleased to state:

(a) whether Government is aware of instances of fraudulent transfers of funds from the accounts of bank customers into their own accounts through digital transactions, if so, the details thereof;

(b) whether Government is also aware that money is being fraudulently withdrawn from the accounts of certain senior citizens who have not even opted for online banking; and

(c) if so, whether Government has succeeded in recovering the funds of any such affected senior citizen till date, if so, the details thereof and if not, the reasons therefor?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI PANKAJ CHAUDHARY)

(a): The Reserve Bank of India (RBI) has informed that they have implemented Central Payments Fraud Information Registry (CPFIR), a web-based fraud reporting tool since March 2020. All the Regulated Entities (REs) are required to report all payment-related frauds in the said CPFIR. The data on domestic payment frauds as reported by Scheduled Commercial Banks (excluding Regional Rural Banks), Non-bank Prepaid Payment Instruments (PPIs) issuers and Non-bank Credit Card issuers to RBI for the year FY 2023-24 and FY 2024-25 (till October, 2024) is furnished below:

<b>FY</b>	<b>Volume (In lakhs)</b>	<b>Value (in ₹crore)</b>
2023-24	26.22	4403.04
2024-25 (till October)	16.97	3114.55

(b) and (c): RBI has informed that they do not have any information in the matter.

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